

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CORAM:

(IB)-2963(ND)2019

PRESENT: MR. L. N. GUPTA  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
22.01.2020

NAME OF THE COMPANY: M/s. Tarun Khanna V/s. M/s. Deltronix  
India Ltd.


SECTION: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. S. P. Singh Chawla and Mr. Shubham Bansal, Advocates for  
the Petitioner  
Mr. Rajesh Choudhary and Mr. Shashank Aggarwal, Advocates  
for the Respondent

**ORDER**

Both counsels pray for an adjournment. At their request, adjourned to 17<sup>th</sup>  
February 2020. Ld. Counsel for the Corporate Debtor wishes to file on record  
the annexures which were inadvertently not filed.

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(L. N. Gupta)  
Member (T)

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(Ina Malhotra)  
Member (J)